

National Capital Territory of Delhi and All States

Appendix I : Revenue Receipts of Individual States

(Rs. lakh)

Items	NATIONAL CAPITAL TERRITORY OF DELHI				ALL STATES			
	1999-2000 (Accounts)	2000-2001 (Budget Estimates)	2000-2001 (Revised Estimates)	2001-2002 (Budget Estimates)	1999-2000 (Accounts)	2000-2001 (Budget Estimates)	2000-2001 (Revised Estimates)	2001-2002 (Budget Estimates)
	2	3	4	5	6	7	8	9
	1	2	3	4	5	6	7	8
TOTAL REVENUE (I+II)	427,434	559,499	546,671	631,750	20,720,115	24,224,270	24,961,485	28,254,830
I	343,042	470,015	444,856	513,815	14,670,303	17,399,938	17,232,975	20,096,167
A. State's Own Tax Revenue (1 to 3)	343,042	470,015	444,856	513,815	10,258,190	12,319,441	12,050,266	14,061,140
1 Taxes on Income (i+ii)	-	-	-	-	176,978	186,775	197,980	223,960
i) Agricultural Income Tax	-	-	-	-	15,073	19,658	18,665	19,213
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	161,905	167,117	179,315	204,747
2 Taxes on Property and Capital Transactions (i to iii)	19,048	33,015	22,006	25,015	970,337	1,218,843	1,176,139	1,411,187
i) Land Revenue	1	15	6	15	106,908	170,885	160,576	260,537
ii) Stamps and Registration Fees	19,047	33,000	22,000	25,000	855,866	1,040,174	1,007,823	1,142,481
iii) Urban Immovable Property Tax	-	-	-	-	7,563	7,784	7,740	8,169
3 Taxes on Commodities and Services (i to vii)	323,994	437,000	422,850	488,800	9,110,875	10,913,823	10,676,147	12,425,993
i) Sales Tax (a to f)	234,660	329,300	329,300	379,300	6,230,132	7,456,133	7,447,906	8,636,130
a) State Sales Tax	234,660	329,300	329,300	379,300	4,768,377	5,899,463	5,714,683	6,624,339
b) Central Sales Tax	-	-	-	-	929,216	966,075	1,161,154	1,359,058
c) Sales Tax on Motor Spirit and Lubricants	-	-	-	-	472,876	563,755	549,727	633,781
d) Surcharge on Sales Tax	-	-	-	-	27,480	2,500	2,100	2,544
e) Receipts of Turnover Tax	-	-	-	-	3	102	100	113
f) Other Receipts	-	-	-	-	32,180	24,238	20,142	16,295
ii) State Excise	56,641	66,500	60,000	70,000	1,503,195	1,740,933	1,612,715	1,856,447
iii) Taxes on Vehicles	16,088	23,000	19,000	22,000	615,313	728,519	643,688	767,429
iv) Taxes on Goods and Passengers	215	700	700	700	209,867	305,328	281,166	428,396
v) Taxes and Duties on Electricity	-	-	-	-	366,732	477,475	498,543	511,207
vi) Entertainment Tax	-	-	-	-	82,776	83,270	75,975	87,536
vii) Other Taxes and Duties	16,390	17,500	13,850	16,800	102,860	122,165	116,154	138,848
B. Share in Central Taxes (1 to 3) #	-	-	-	-	4,412,113	5,080,497	5,182,709	6,035,027
1 Income Tax	-	-	-	-	1,821,892	-	-	-
2 Estate Duty	-	-	-	-	-	-	-	-
3 Union Excise Duties	-	-	-	-	2,590,221	-	-	-
II NON-TAX REVENUE (C+D)	84,392	89,484	101,815	117,935	6,049,812	6,824,332	7,728,510	8,158,663
C. State's Own Non-Tax Revenue (1 to 6)	39,785	41,163	67,948	69,924	2,987,466	3,127,987	2,997,963	3,302,995
1 Interest Receipts	30,077	36,621	60,216	62,215	929,365	896,786	1,011,966	866,225
2 Dividends and Profits	441	500	600	600	24,956	17,922	17,983	21,159
3 General Services	5,340	2,378	2,386	2,386	599,936	682,877	595,121	812,384
<i>of which: State Lotteries</i>	-	-	-	-	136,006	333,223	310,955	473,223
4 Social Services (i to viii)	2,486	912	879	971	222,618	250,333	227,622	255,263
i) Education, Sports, Art and Culture	385	228	250	300	65,068	75,799	53,743	60,913
ii) Medical, Public Health and Family Welfare	466	375	375	400	53,049	73,441	74,185	76,382
iii) Housing	119	125	125	130	11,398	11,800	11,602	13,557
iv) Urban Development	1,293	1	3	3	12,296	12,060	12,226	14,149
v) Labour and Employment	96	86	85	90	12,060	12,792	11,352	13,564
vi) Social Security and Welfare	40	50	40	45	20,382	22,093	19,670	22,403
vii) Water Supply and Sanitation	-	-	-	-	27,198	29,541	29,341	31,277
viii) Others	87	47	1	3	21,167	12,807	15,503	23,018
5 Fiscal Services	3	-	-	-	25	6	10	11

6 Economic Services (i to xvii)	1,438	752	3,867	3,752	1,210,566	1,280,063	1,145,261	1,347,953
i) Crop Husbandry	38	36	38	40	20,244	22,128	21,382	22,846
ii) Animal Husbandry	54	50	46	50	6,548	6,639	6,541	7,978
iii) Fisheries	13	11	12	15	4,133	4,956	6,294	6,387
iv) Forestry and Wildlife	3	3	2	4	201,925	203,287	154,612	181,183
v) Plantations	-	-	-	-	267	478	241	301
vi) Co-operation	7	5	7	8	17,032	20,853	18,955	20,963
vii) Other Agricultural Programmes	1	1	2	2	6,241	5,785	5,641	5,672
viii) Major and Medium Irrigation Projects	523	80	150	160	46,040	92,511	67,589	87,571
ix) Minor Irrigations	13	2	4	4	9,564	10,091	8,774	10,480
x) Power	-	-	-	-	137,200	103,324	105,747	108,142
xi) Petroleum	-	-	-	-	32,227	38,101	40,926	40,331
xii) Village and Small Industries	472	325	400	425	7,398	8,853	7,495	7,690
xiii) Industries@	17	15	15	16	454,243	516,282	433,206	564,007
xiv) Ports and Light Houses	-	-	-	-	1,904	2,993	6,254	6,466
xv) Road Transport	-	-	1,766	1,608	59,316	75,602	75,791	82,147
xvi) Tourism	-	-	-	-	3,831	1,986	1,704	1,928
xvii) Others*	297	224	1,425	1,420	202,453	166,194	184,109	193,861
D. Grants from the Centre (1 to 5)	44,607	48,321	33,867	48,011	3,062,346	3,696,345	4,730,547	4,855,668
1 State Plan Schemes	10,059	9,772	11,100	10,050	1,631,645	1,669,896	1,575,930	1,906,700
<i>of which: Advance Release of Plan Assistance for Natural Calamities</i>	-	-	-	-	5,425	-	-	-
2 Central Plan Schemes	-	-	-	-	107,834	244,569	321,640	332,651
3 Centrally Sponsored Schemes	4,518	5,249	6,249	5,461	701,678	970,283	1,026,320	1,169,733
4 NEC/ Special Plan Scheme	-	-	-	-	10,950	23,786	19,726	22,819
5 Non-Plan Grants (a to c)	30,030	33,300	16,518	32,500	610,239	787,811	1,786,931	1,423,765
a) Statutory Grants	29,555	33,000	16,500	32,500	198,790	473,784	1,216,988	953,371
b) Grants for Relief on account of Natural Calamities	-	-	-	-	40,907	45,177	55,401	53,996
c) Others	475	300	18	-	370,542	268,850	514,542	416,398

Notes to Appendix I :

- Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Annexure I. The ARM proposed by the State Governments for 2001-02 is estimated at Rs. 2,583.4 crore.
- Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except the Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
- In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
- Figures in respect of Bihar and Nagaland for 1999-2000 relate to revised estimates.
- The budget estimates for 2001-02 include the three new States, viz., Chhattisgarh, Jharkhand and Uttaranchal formed in November 2000. As the new States were carved out of the existing States of Madhya Pradesh, Bihar and Uttar Pradesh, the data for 1999-2000 and 2000-01 (BE) are inclusive of the three new States. The revised estimates for 2000-01 include the data of Chhattisgarh

for the period November 2000 to March 2001 and do not include those of Jharkhand and Uttaranchal.

- # In terms of the change in the Constitutional provision for sharing Central taxes between the Centre and the States, all taxes and duties (except surcharge on taxes and duties and any cess for specific purpose) are distributed between the Union and the States from the year 2000-01 as against the earlier provision for sharing of income tax and union excise duty. As full details of State's share in the Central taxes are not uniformly available in the State budgets, only aggregate position of the State's share in Central taxes has been presented.
- @ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.
- * Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.
- Nil/Not available.